

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

4<sup>th</sup> Floor, ChanderlokBuilding ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 513/TT/2014

Date: 6.11.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:-Truing up of Transmission tariff for the tariff block 2009-14 and determination of Transmission Tariff for the tariff block 2014-19 for Singrauli Transmission System in Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 13.11.2015:-

- a) Additional capitalization for the tariff block 2009-14 has been claimed in the Petition and the reasons are summarised below. In this regard, please arrange to provide the clarifications/additional information as given in table below:

<b>Petition</b>	<b>Rationale</b>	<b>Clarifications/Additional Information Required</b>
a) During 2009-10, old porcelain insulators amounting to ₹ 66.59 Lakh have been replaced with new polymer insulator amounting to ₹ 256.82 Lakh. Further, during 2010-11, old porcelain insulators amounting to ₹ 72.03 Lakh have been replaced with new	The old porcelain insulators have been replaced with new polymer insulators. The add-cap and de-cap for replacement of insulators is approved by CERC vide Order dated 7.2.2013 under petition no. 305/2010.	

<p>polymer insulator amounting to ₹ 236.52 Lakh. Therefore, the net add-cap on account of replacement of polymer insulators is ₹ 190.23 Lakh and ₹ 164.49 Lakh for FY 2009-10 and FY 2010-11, respectively.</p>		
<p>b) The additional capitalization of ₹ 635.59 Lakh, have been proposed for FY 2014-15</p>	<p>Retrofitment work of existing old and obsolete 16 nos. PLCC panels + replacement of 4 nos. 400 kV CBs with new SF6 CBs + Replacement of 09 nos of C&amp;R panels + retrofitment of 19 nos. 400 kV isolators + replacement of 3 nos of CTs at Agra and Kanpur Bay</p>	<p>Please provide supporting documents such as correspondence with OEMs or any other documents in this regard. Whether any deliberations regarding add cap proposed has taken place at RPC level with beneficiaries. If yes, then copy of deliberations should be provided.</p>
<p>c) The additional capitalization of ₹ 713.00 Lakh have been proposed for FY 2015-16.</p>	<p>Retrofitment of M&amp;G Breaker and ABCB Breakers at Kanpur &amp; Agra + Retrofitment of S&amp;S and Happam make Isolators at Kanpur &amp; Agra + Replacement of WSI make CTs at Kanpur &amp; Agra + Replacement of WSI make CVTs at Kanpur &amp; Agra</p>	<p>Further, please provide the basis of cost estimates of items considered for additional capitalisation such as budgetary quotes, etc.</p>
<p>d) The additional capitalization of ₹ 350.00 Lakh and ₹ 150.00 Lakh have been proposed for FY 2016-17 and FY 2017-18.</p>	<p>Retrofitment of M&amp;G Breakers and ABCB breakers at Kanpur &amp; Agra + Retrofitment of S&amp;S and Happam make Isolators at Kanpur &amp; Agra</p>	<p>Also, petitioner should provide the information regarding Treatment of De-capitalisation of assets which needs to be replaced.</p>

Yours faithfully,

(V.Sreenivas)  
Deputy Chief (Legal)